

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2552
ANSWERED ON:09.12.2011
NEW COMPANIES ACT
Adhi Sankar Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether a proposal to formulate a New Companies Act is under consideration of the Government;
- (b) if so, the details thereof; and
- (c) the time by which the draft of the said Act is likely to be prepared?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c) : New Companies Bill 2011 has been formulated by the Ministry of Corporate Affairs and the same has been approved by the Cabinet on 24.11.2011.